



\$~2 (SB), 1(SB), 3(SB) to 106 (SB)

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Date of Decision: 26th February, 2024

(2)

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W.P.(C) 5315/2020 & CM APPL. 19189/2020, 4237/2023

MASTER ARNESH SHAW

..... Petitioner

Through:

Mr. Rahul Malhotra, Advocate.

Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

Mr. Asif Ahmed, Advocate. (M:
9560995495)

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

Mr. Ripudaman Bhardwaj CGSC and
Mr. Kushagra Kumar, Ms. Manaswini
Kondepudi, Adv. for UOI.

Mr. Tanveer Oberoi & Mr. Jaswinder
Singh, Advs. for (AIIMS).

Mr. Dharmender Verma and Mr.
Vishal Singh, Advs. for BIRAC. Dr.
Sheffali Gulati, (AIIMS).

Mr Dharmender Verma Adv., Mr.
Vishal Singh Adv., Mr. Shantanu
Garg Advocate for BIRAC (M:
9625777607).

Mr. Sudarshan Rajan, Mr. Hitain
Bajaj and Mr. Mahesh Kumar,
Advocates for R-3.

Mr. Dinesh Kumar and Mr. Prakash
Raj Thakur, Advs. for DGCI. (M:
9990755693) **(IN ALL THE
MATTERS)**

(1)

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WITH

CONT.CAS(C) 415/2022 & CM APPL. 18280/2022

MASTER MEDHANSH JHAWAR @ MADHAV THROUGH HIS



NATURAL GUARDIAN

..... Petitioner

Through: Mr. Rahul Malhotra, Advocate.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.
(M: 6370344354)

versus

RAJESH BHUSHAN & ORS.

..... Respondent

Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.
Mr. Divyam Nandrajog, Panel
Counsel, GNCTD with Mr. Mayank
Kamra, Adv. for R-2.
Mr. Tanveer Oberoi(M:9958935556)
and Mr. Jaswinder Singh, Advocate
(M:9811232066)
Mr. Ripudaman Bhardwaj CGSC with
Mr. Kushagra Kumar Adv. for UOI.

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WITH

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W.P.(C) 11610/2017 & CM APPLs. 27637/2018

FSMA INDIA CHARITABLE TRUST

..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
(M: 9811101923)
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA AND ANR.

..... Respondents

Through: Mr. Sameer Vashisht, ASC (Civil),
GNCTD and Mr. Vanshay Kaul, Adv.
for R-2.
Mr. Vijay Joshi, Sr. Panel Counsel
for UOI.
Mr Pravin Anand Mr Shrawan
Chopra Ms Prachi Agrawal Mr
Achyut Tewari, Advocates for Roche
India (M. 860463357)



Mr. Tanveer Oberoi, Adv.
Mr. Anand Grover, Sr. Advocate with
Mr. Saurabh Chauhan, Mr. Varun
Jain, Mr. Rohin Bhatt, Ms. Reny
Chauhan, Mr. Sadeeq Ur Rahman
Adv. along with Ms. Archana Panda,
AR. (M:9971540730)

(4) WITH
+ W.P.(C) 2943/2020 & CM APPLs.10227/2020, 6633/2022,
7534/2023

ALISHBA KHAN

..... Petitioner

Through: Mr. Rahul Malhotra, Advocate.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Adv.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Anuj Aggarwal, ASC, GNCTD,
Ms. Ayushi Bansal, Mr. Sanyam Suri
and Ms. Arshya Singh, Mr. Siddhant
Dutt, Advocates for R-2 and 4
(M:9891363718).

Mr. Tanveer Oberoi, Adv. for
(AIIMS).

Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Adv. for UOI.

(5) WITH
+ W.P.(C) 7756/2023 & CM APPL. 29934/2023

MASTER PUSPENDER THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. PAWAN KUMAR

..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Adv.

versus

UNION OF INDIA & ANR.

..... Respondent

Through: Mr. Tanveer Oberoi, Adv. for
(AIIMS).

Mr. Kirtiman Singh CGSC, Mr.



Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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WITH
W.P.(C) 8200/2023 & CM APPL. 31454/2023

MASTER DRASHTANT JHALA THROUGH HIS NEXT FRIEND
AND NATURAL FATHER SH. JAYDEEP
SINGH JHALA Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.

versus

UNION OF INDIA & ANR. Respondent

Through: Mr. Tanveer Oberoi, Adv. for
(AIIMS).

Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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WITH
W.P.(C) 8947/2023 & CM APPL. 33930/2023

DIVYANSH KARNANI THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. RAJESH KUMAR
KARNANI Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.

versus

UNION OF INDIA & ORS. Respondent

Through: Mr. Tanveer Oberoi, Adv. for
(AIIMS).

Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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WITH
W.P.(C) 8948/2023 & CM APPL. 33931/2023

ARJUN SHARMA THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. SANJEEV SHARMA Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar



Utkarsh & Mr. Manoj Kumar, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Tanveer Oberoi, Adv. for
(AIIMS).

Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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WITH

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W.P.(C) 8973/2023 & CM APPL. 34025/2023

ADVIK RAYAKAWAR THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. PIYUSH RAYAKAWAR Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Ripudaman Bhardwaj CGSC and
Mr. Kushagra Kumar, Ms. Manaswini
Kondepudi, Advs. for UOI.

Mr Neeraj, Mr Sahaj Garg, Mr.
Deepanshu Badiwal & Mr Vedansh
Anand, Advocates for UOI.

Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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WITH

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W.P.(C) 8986/2023 & CM APPL. 34083/2023

LAKSHAY AGARWAL

..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.

versus

UNION OF INDIA & ANR.

..... Respondent

Through: Mr. Anurag Ahluwalia, CGSC, Mr.
Abhigyan Siddhant, Advocate.



Mr. Tanveer Oberoi, Adv. for (AIIMS).

Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

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WITH
W.P.(C) 8996/2023 & CM APPL. 34122/2023

ADARSH SONI THROUGH HIS NEXT FRIEND AND NATURAL FATHER SH. VIJAY KUMAR SONI Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Ripudaman Bhardwaj CGSC and Mr. Kushagra Kumar, Ms. Manaswini Kondepudi, Advs. Mr. Vedansh Anand (GP), for UOI.

Mr. Tanveer Oberoi, Adv. for (AIIMS).

Mr Neeraj, Mr Sahaj Garg, Mr. Deepanshu Badiwal & Mr Vedansh Anand, Advocates for UOI.

Mr Abhishek Sharma, Miss Kritya Sinha, Mr. Pranshul Kulshreshtha, Advs. for R-5. (M: 8294621791)

Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

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WITH
W.P.(C) 10782/2020 & CM APPL.33828/2020

AVIRAJ GARG, AGE 4 YEARS, THROUGH HIS NEXT FRIEND AND NATURAL FATHER SH. ABHINAV GARG..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs. Ms. Shyel Trehan, Mr. Rohan Poddar



& Ms. Shivalika Rudrabatla, Advs.
versus
UNION OF INDIA & ANR. Respondents
Through: Ms. Amrita Prakash, CGSC and Mr.
Vishal Ashwani Mehta, Advocates
(M:9818667963).
Mr. Tanveer Oberoi, Adv. for
(AIIMS).
Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.s

(13) WITH
+ **W.P.(C) 322/2021 & CM APPL. 812/2021**
KESHAV SHARMA AGE 12 YEARS THROUGH HIS NEXT
FRIEND AND NATURAL FATHER SANJEEV
KUMAR Petitioner
Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus
UNION OF INDIA & ANR. Respondents
Through: Mr. Ajay Digpaul and Ms. Ishita
Pathak, Mr. Kamal Digpaul with Ms.
Swati Kwatra, Advocates for UOI.
Mr. Tanveer Oberoi, Adv. for
(AIIMS).
Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

(14) WITH
+ **W.P.(C) 1491/2021 & CM APPLs. 4291/2021, 8671/2022**
MASTER MEDHANSH JHAWAR @ MADHAV Petitioner
Through: Mr. Rahul Malhotra, Advocate.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.
versus
UNION OF INDIA & ANR. Respondents



Through: Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI. Mr. Tanveer Oberoi, Adv. for (AIIMS).

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WITH

W.P.(C) 1511/2021 & CM APPLs. 4331/2021, 8616/2022
MASTER KENIT JHAWAR @ KESHAV Petitioner

Through: Mr. Rahul Malhotra, Advocate.
Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Rishabh Sahu, Central Govt Sr. Counsel with Mr Sameer Sharma, Adv. for UOI.

Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.
Mr. Ghanshyam Mishra, and Ms.

Priyanka Verma, Advocate with Mr. Babli Chauhan, Adv. for R-1. (M: 9899794006)

Mr. Tanveer Oberoi, Adv. for (AIIMS).

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WITH

W.P.(C) 1611/2021 & CM APPL. 4600/2021
LAKSHYA KUMAR GOYAL, 8 YRS OLD, THROUGH HIS NEXT FRIEND AND NATURAL FATHER SH. VIPIN KUMAR Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs. Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs. Mr. Rahul Malhotra, Advocate.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Ms. Bharathi Raju, Sr. Panel Counsel



with Mr. Rohit Singh, for UOI.
(M:9868895906)

Mr. Tanveer Oberoi, Adv. for
(AIIMS).

Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

(17) WITH
+ **W.P.(C) 3662/2021 & CM APPLs. 11103/2021, 25590/2021,
32504/2021**

PAYEL BHATTACHARYA

..... Petitioner

Through: Mr. Aditya Chatterjee and Mr. Ishaan
Karki, Advocates.

Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Anuj Aggarwal, ASC, GNCTD,
Ms. Ayushi Bansal, Mr. Sanyam Suri
and Ms. Arshya Singh, Mr. Siddhant
Dutt Advocates for R-2
(M:9891363718).

Mr. Ripudaman Bhardwaj CGSC and
Mr. Kushagra Kumar, Ms. Manaswini
Kondepudi, Advs. for UOI.

Mr. Tanveer Oberoi, Adv. for
(AIIMS).

Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

(18) WITH
+ **W.P.(C) 3682/2021 & CM APPL.11153/2021**

HARSHIT SONI, 16 YEARS OLD, THROUGH HIS NEXT
FRIEND AND NATURAL FATHER SH. TIKAM CHAND
SONI

..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.

Ms. Shyel Trehan, Mr. Rohan Poddar



& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. T.P. Singh, Sr. Central Govt. Counsel for R-1 (M:9971579687).

Mr. Tanveer Oberoi, Adv. for (AIIMS).

Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

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WITH

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W.P.(C) 3689/2021 & CM APPL.11179/2021

DHANANJAY BHARDWAJ, 11 YEARS OLD, THROUGH

HIS NEXT FRIEND AND NATURAL FATHER

SH. AMIT KUMAR

..... Petitioner

Through:

Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs.

Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. Sanjeev Uniyal and Mr. Dhawal Uniyal with Mr. Satyam Pandey Advs for R-1 (M:9560806614).

Mr. Tanveer Oberoi, Adv. for (AIIMS).

Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

(20)

WITH

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W.P.(C) 3706/2021 & CM APPL. 11229/2021

KHUSHWANT BHARDWAJ, 7 YEARS OLD,

THROUGH HIS NEXT FRIEND AND NATURAL

FATHER SH. NIKHIL BHARDWAJ

..... Petitioner

Through:

Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs.

Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.



versus
UNION OF INDIA & ANR.

Through:

..... Respondents
Mr. Sanjib Kumar Mohanty, Sr. Panel
Counsel with Ms. Anushka Jakhodia,
Mr. Subesh K. Sahoo, Adv. for R-1.
Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.
Mr. Tanveer Oberoi, Adv. for
(AIIMS).

(21)

WITH

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W.P. (C) 3707/2021 & CM APPL. 11230/2021
AARAV GARG, 5 YEARS OLD, THROUGH HIS
NEXT FRIEND AND NATURAL FATHER SH.
VIVEK

Through:

..... Petitioner
Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus
UNION OF INDIA & ANR.

Through:

..... Respondents
Mr. Siddharth Khatana, Advocate for
UOI. (M:9811132326)
Mr. Tanveer Oberoi, Adv. for
(AIIMS).
Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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WITH

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W.P.(C) 3729/2021 & CM APPL.11269/2021
MANISH, 8 YEARS OLD, THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. PHOOL CHAND JAT &
ANR

Through:

.... Petitioners
Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus



UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Tanveer Oberoi, Adv. for (AIIMS).

Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

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WITH

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W.P.(C) 3737/2021 & CM APPL. 11277/2021

SHOURYA MARU, 7 YEARS OLD,
THROUGH HIS NEXT FRIEND AND NATURAL
FATHER SH. KAMAL KUMAR MARU

..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs. Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Ranvir Singh (CGSC) for R-1. (M:9818071061)

Mr. Tanveer Oberoi, Adv. for (AIIMS).

Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

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WITH

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W.P.(C) 3859/2021 & CM APPL. 11647/2021

SIDDHARTH SWARNKAR, 9 YEARS OLD,
THROUGH HIS NEXT FRIEND AND NATURAL
FATHER SH. DINESH KUMAR SWARNKAR

..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs. Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Anuj Aggarwal, ASC, GNCTD with Ms. Ayushi Bansal, Mr. Sanyam Suri and Ms. Arshya Singh Advocates



for R-1 to 5 (M:9891363718).

Mr. Tanveer Oberoi, Adv. for (AIIMS).

Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

(25)

WITH

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W.P.(C) 4045/2021 & CM APPL. 12213/2021

UTKARSH INDRAJIT PAWAR, 10 YEARS OLD, THROUGH HIS NEXT FRIEND AND NATURAL FATHER SH. INDRAJIT DAMAR PAWAR Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs. Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Sanjeev Sabharwal, Sr. Panel Counsel with Ms. Shweta, Advocate for UOI.

Mr. Harish Kumar Garg and Ms. Palak Gupta, Ms. Khushboo Sharma, Advocates for UOI (M:9810150029).

Mr. Tanveer Oberoi, Adv. for (AIIMS).

Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

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WITH

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W.P.(C) 4067/2021 & CM APPL. 12306/2021

ANSHU, 10 YEARS OLD, THROUGH HIS NEXT FRIEND AND NATURAL FATHER SH. NARENDRA KUMAR YADAV Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs. Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus



UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Tanveer Oberoi, Adv. for (AIIMS).

Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

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WITH

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W.P.(C) 4259/2021 & CM APPL. 12948/2021

ISHAAN, 10 YEARS OLD, THROUGH HIS NEXT FRIEND AND NATURAL FATHER SH. RAJVIR SINGH Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs. Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondent

Through: Mr. Tanveer Oberoi, Adv. for (AIIMS).

Mr. Ripudam Bhardwaj, CGSC with Mr. Vinod Tiwari, Adv. for R-1 & 3. Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

(28)

WITH

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W.P.(C) 4304/2021 & CM APPL. 13108/2021

TANAV HANDOO, 6 YEARS OLD, THROUGH HIS NEXT FRIEND AND NATURAL FATHER SH. AMIT HANDOO Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs. Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Satya Ranjan, (Sr. Panal Counsel) with Mr. Kautilya Birat, Advs for UOI.

Mr. Tanveer Oberoi, Adv. for



(AIIMS).

Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

(29)

WITH

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W.P.(C) 4551/2021 & CM APPL. 13949/2021

SHAURYA DAHIYA, 7 YEARS OLD, THROUGH HIS NEXT FRIEND AND NATURAL FATHER SH. SATBIR DAHIYA

..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs. Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Avnish Singh, SPC Along with Mr. Mahendra Vikram Singh & Ms. Kanchan Kumari, Advocate. (M:8826437138)
Mr. Tanveer Oberoi, Adv. for (AIIMS).
Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.
Mr. Anurag Ahluwalia, CGSC with Tarveen Singh Nanda, Govt. Pleader. (M: 8826437138)

(30)

WITH

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W.P.(C) 4812/2021 & CM APPL. 14844/2021

NIKHIL YOGENDERSINGH CHOUDARY, 17 YEARS OLD, THROUGH HIS NEXT FRIEND AND NATURAL FATHER SH. YOGENDERSINGH P CHOUDARY

..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs. Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents



Through: Mr. Ranvir Singh (CGSC) for R-1.
Mr. Tanveer Oberoi, Adv. for
(AIIMS).
Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

(31)

WITH

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W.P.(C) 5394/2021 & CM APPL. 16683/2021

UDAYVEER SINGH GULERIA, 7 YEARS OLD,
THROUGH HIS NEXT FRIEND AND NATURAL FATHER
SH. RAMESH GULERIA Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Tanveer Oberoi, Adv. for
(AIIMS).
Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

(32)

WITH

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W.P.(C) 5395/2021 & CM APPL. 16686/2021, 63399/2023

MASTER AYUSHMAN CHATURVEDI Petitioner

Through: Mr. Anurag Ojha and Mr. Deepak
Somani, Advocate.
Mr. Deepak Somani, Advocate.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Niraj Kumar, Sr. Central Govt.
Counsel for UOI.
Mr. Parth Goyal, Adv. for Mr.
Jawahar Raja, ASC(C) GNCTD.
Mr. Tanveer Oberoi, Adv. for
(AIIMS).



Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

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WITH
W.P.(C) 9684/2021

AADHYAN JAISWAL 11 YEARS OLD THROUGH HIS NEXT FRIEND AND NATURAL FATHER SH ANIL KUMAR JAISWAL Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs. Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Divyam Nandrajog, Panel Counsel, GNCTD with Mr. Mayank Kamra, Adv. for R-2.

Mr. Tanveer Oberoi, Adv. for (AIIMS).

Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

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WITH
W.P.(C) 14317/2021 & CM APPLs. 45148/2021, 14521/2023

SHREYANSH AARAV, 11 YEARS OLD, THROUGH HIS NEXT FRIEND AND NATURAL MOTHER SMT. KANCHAN KAMINI Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs. Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr. Ripudaman Bhardwaj CGSC and Mr. Kushagra Kumar, Ms. Manaswini Kondepudi, Advs. for UOI.

Mr. Tanveer Oberoi, Adv. for (AIIMS).



Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

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WITH

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W.P.(C) 1182/2022 & CM APPL. 3442/2022

INSHA MINOR THROUGH HER NEXT FRIEND AND
NATURAL FATHER SH IRSHAD AHMAD SOFI..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs. Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Sanjeev Uniyal & Mr. Dhawal Uniyal with Mr. Satyam Pandey, Ms. Ritagya Mishra Advs for R-1. (M:9560806614)

Mr. Rishikesh Kumar ASC-GNCTD, with Mr Aditya Raj, Mr. Muhammad Zaid, Mr. Sheenu Priya, Mr. Sudhir Kumar Shukla & Mr Sumit Choudhary, (Advocates)

Mr. Tanveer Oberoi, Adv. for (AIIMS).

Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

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WITH

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W.P.(C) 1054/2023 and CM APPL. 4164/2023

MASTER TUSHAR THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. JAI PRAKASH Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs. Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. Kirtiman Singh, CGSC with Ms.



Vidhi Jain, Advocate for UOI.
Mr. Ripudaman Bhardwaj CGSC and
Mr. Kushagra Kumar, Ms. Manaswini
Kondepudi, Advs. for UOI.
Mr. Tanveer Oberoi, Adv. for
(AIIMS)
Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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WITH

W.P.(C) 1079/2023 and CM APPL. 4248/2023

MASTER RUDRA PAWAR THROUGH HIS NEXT FRIEND AND
NATURAL MOTHER SMT. ANU VISHNOI Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.
Dr. Nabendu Sekhar Chatterjee, from
ICMR.

Mr. Ripudaman Bhardwaj CGSC and
Mr. Kushagra Kumar, Ms. Manaswini
Kondepudi, Advs. for UOI.

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WITH

W.P.(C) 2614/2023

KARAN, 14 YEARS OLD THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. VIJAY KUMAR Petitioner

Through: Ms. Sonia Sharma, Ms. Neha Chugh,
Mr. Vijay Chandra Jha, Adv. Ms.
Purva Chugh & Mr. Tushant, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents



Through: Mr. Nitinja Chaudhry, Sr Panel Counsel with Mr. Abhishek, GP, Mr. Rahul Mourya, Adv. (M-9810103680).
Mr. Abhishek Khanna, Adv. for R-1.
Mr. Tanveer Oberoi, Adv. for (AIIMS)
Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

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WITH

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W.P.(C) 4495/2023 & CM APPL.17190/2023**PARAS JAIN THROUGH HIS NEXT FRIEND AND NATURAL FATHER SH. SANDEEP JAIN** Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh, and Mr. Manoj Kumar, Advocates. (M: 9811101923)
Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Raj Kumar, Advocate, SPC, UOI.
Mr. Kirtiman Singh, CGSC with Ms. Vidhi Jain, Adv. for UOI.
Mr. Tanveer Oberoi & Mr. Jaswinder Singh, Advs. for (AIIMS).
Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

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WITH

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W.P.(C) 4502/2023 & CM APPL.17238/2023**SHREYANSH VERMA THROUGH HIS NEXT FRIEND AND NATURAL FATHER SH. DHEERAJ KANT VERMA** Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh, and Mr. Manoj Kumar, Advocates.
Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.



versus
UNION OF INDIA & ANR. Respondents
Through: Mr. Raj Kumar Yadav, Ms. Nitya
Sharma, Ms. Jasmine Sheikh
Advocate for UOI. (M:9818836222)
Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.
Mr. Tanveer Oberoi & Mr. Jaswinder
Singh, Advs. for (AIIMS).

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+ **W.P.(C) 4526/2023 & CM APPL.17321/2023**
MASTER LAKSHYAVED KALISHARAN
THROUGH HIS NEXT FRIEND
AND NATURAL MOTHER SHILPA RAMESH Petitioner
Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh, and Mr. Manoj Kumar,
Advocates.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus
UNION OF INDIA & ANR. Respondents
Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.
Mr. Virender Pratap Singh Charak
and Ms. Shubhra Parashar Advocates
for UOI.
Ms. Shubhra Parashar, Mr. Yash Hari
Dixit, Mr. Akshay Kumar, Mr.
Pushpender Singh Charak, Ms. Pinky
Yadav, Advs. (M: 9958458448)
Mr. Tanveer Oberoi & Mr. Jaswinder
Singh, Advs. for (AIIMS).

(42) WITH
+ **W.P.(C) 4535/2023 & CM APPL.17331/2023**
MASTER CHINMAY BARUPAL THROUGH
HIS NEXT FRIEND AND NATURAL



FATHER SH. ASHOK KUMAR BARUPAL Petitioner
Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh, and Mr. Manoj Kumar,
Advocates.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR. Respondents
Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.
Ms Monika Arora (CGSC) , Mr Yash
Tyagi , Adv & Mr Subhrodeep, Adv.
Mr. Tanveer Oberoi & Mr. Jaswinder
Singh, Advs. for (AIIMS).

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WITH

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W.P.(C) 4536/2023 & CM APPL.17333/2023

MADHAV SHARMA THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. NEERAJ SHARMA Petitioner
Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh, and Mr. Manoj Kumar,
Advocates.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR. Respondents
Through: Mr. Sushil Raaja, Advocate with
Arani Chaudhary, Advocate for UOI.
Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.
Mr. Tanveer Oberoi & Mr. Jaswinder
Singh, Advs. for (AIIMS).

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WITH

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W.P.(C) 4538/2023 & CM APPL.17337/2023

SANDEEP KALIA Petitioner
Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh, and Mr. Manoj Kumar,



Advocates.

Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.
Mr. Mukul Singh CGSC with Mr.
Majjari Umesh, Ms. Ira Singh, Adv.
for R-1. (M: 9971359513)

Mr. Tanveer Oberoi & Mr. Jaswinder
Singh, Advs. for (AIIMS).

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WITH

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W.P.(C) 4539/2023 & CM APPL.17340/2023

RAJVEER SRIVASTAVA THROUGH HIS
NEXT FRIEND AND NATURAL FATHER
SH. RAJESH KUMAR SRIVASTAVA

..... Petitioner

Through:

Mr. Ashok Agarwal, Mr. Kumar
Utkarsh, and Mr. Manoj Kumar,
Advocates.

Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr Mukul Singh (CGSC) with Ms.
Ira Singh, Adv. for UOI. (M:
9971359512)

Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.
Mr. Mukul Singh CGSC, Ms. Ira
Singh, Advocate for R-1.

Mr. Tanveer Oberoi & Mr. Jaswinder
Singh, Advs. for (AIIMS).

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WITH

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W.P.(C) 4591/2023 & CM APPL. 17548/2023

VANSH THROUGH HIS NEXT FRIEND AND NATURAL



FATHER SH. VIPIN KUMAR

..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh, and Mr. Manoj Kumar, Advocates.

Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

Ms Monika Arora (CGSC), Mr. Kushal Mr. Subhrodeep Saha Mr Yash Tyagi , Adv & Mr Subhrodeep, Adv.

Mr. Mukul Singh CGSC, Ms. Ira Singh, Advocate for R-1.

Mr. Tanveer Oberoi & Mr. Jaswinder Singh, Advs. for (AIIMS).

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WITH

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W.P.(C) 5102/2023 & CM APPL.19968/2023

PRANSHU NAMDAR THROUGH HIS NEXT FRIEND AND

NATURAL FATHER SH. PARIXIT NAMDHAR Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh, and Mr. Manoj Kumar, Advocates.

Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Ms. Ritu Reniwal (SPC UOI). Ms Prerna Dhall & Mr Ripu Dhiman, Advocates (M- 8920466138)

Mr. Tanveer Oberoi & Mr. Jaswinder Singh, Advs. for (AIIMS).

Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.



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WITH

W.P.(C) 5726/2023 & CM APPL. 22436/2023

MASTER HARENDER THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. SUNDER SINGH & ANR. Petitioners

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
(M: 9811101923)

Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr Neeraj, Mr Sahaj Garg, Mr.
Deepanshu Badiwal & Mr Vedansh
Anand and Mr Rudra Paliwal
Advocates for UOI.

Mr. Tanveer Oberoi, Advocate for
(AIIMS).

Mr. Sudarshan Rajan, Mr. Hitain
Bajaj and Mr. Mahesh Kumar,
Advocates for R-4.

Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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WITH

W.P.(C) 5753/2023 & CM APPL. 22528/2023

VINAY THROUGH HIS NEXT FRIEND AND NATURAL
FATHER SH. MEHAR SINGH Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
(M: 9811101923)

Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr Atul Sai Krishna Senior Panel
Counsel, Mr Hardik Bedi GP. (M:
8010414123)



Mr. Tanveer Oberoi & Mr. Jaswinder Singh, Advs. for (AIIMS).
Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.
Mr. Sudarshan Rajan, Mr. Hitain Bajaj and Mr. Mahesh Kumar, Advocates for R-2.

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WITH
W.P.(C) 6089/2023 & CM APPL. 23902/2023

MASTER SAIANSH THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. AVTAR SINGH MALHOTRA. Petitioner
Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs.
(M: 9811101923)
Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ORS.

Through:

..... Respondents
Mr. Kirtiman Singh CGSC, Mr. Hardik Bedi GP Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.
Mr. Tanveer Oberoi & Mr. Jaswinder Singh, Advs. for (AIIMS).
Mr. Atul Sai Krishna Senior Panel Counsel, Mr. Hardik Bedi GP. (M: 8010414123)
Mr. Kirtiman Singh, CGSC with Ms. Vidhi Jain, Adv. for UOI.

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WITH
W.P.(C) 7549/2023 and CM APPL. 29273/2023

MASTER CHUNNU YADAV THROUGH HIS NEXT FRIEND
AND NATURAL FATHER SH. SANJEEV KUMAR Petitioner
Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar



& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

Through:

..... Respondents

Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI. Mr. Gokul Sharma (GP) for R-1. (M-9045885304)

Mr. Tanveer Oberoi(M:9958935556) and Mr. Jaswinder Singh, Advocate (M:9811232066)

Ms Prerna Dhall & Mr Ripu Dhiman, Advocates (M- 8920466138)

Mr. Ripudaman Bhardwaj CGSC and Mr. Kushagra Kumar, Ms. Manaswini Kondepudi, Advs. for UOI.

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WITH

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W.P.(C) 7553/2023 and CM APPL. 29299/2023

MASTER HARSHIT PAWAR THROUGH HIS NEXT FRIEND AND NATURAL FATHER SH. PRAVEEN KUMAR Petitioner

Through:

Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs. Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

Through:

..... Respondents

Mr. Ripudaman Bhardwaj CGSC and Mr. Kushagra Kumar, Ms. Manaswini Kondepudi, Advs. for UOI with Ms Prerna Dhall, Adv.

Mr. Tanveer Oberoi(M:9958935556) and Mr. Jaswinder Singh, Advocate (M:9811232066)

Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

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WITH

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W.P.(C) 7644/2023 and CM APPLS. 29628-29/2023



MASTER SATYAKI ADAK THROUGH HIS NATURAL
GUARDIAN

..... Petitioner

Through: Mr. Rahul Malhotra, Advocate.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC
with Mr. Kushagra Kumar, and Mr.
Abhinav Bhardwaj, Advs. for UOI.
Mr. Tanveer Oberoi(M:9958935556)
and Mr. Jaswinder Singh, Advocate.
Mr. Ankit Verma, Advocate.
Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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WITH

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W.P.(C) 10031/2023 and CM APPL. 38666/2023

ADITYA KUMAR YADAV THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. PREM SHANKAR

..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.
Mr. Rahul Malhotra, Advocate.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.
Mr. Ripudaman Bhardwaj, CGSC
with Mr. Kushagra Kumar, and Mr.
Abhinav Bhardwaj, Advs. for UOI.
Mr. Tanveer Oberoi(M:9958935556)
and Mr. Jaswinder Singh, Advocate
(M:9811232066)

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WITH

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W.P.(C) 10063/2023 and CM APPL. 38727/2023



SUMIT KUMAR THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. AMARJIT SINGH Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.
Mr. Ripudaman Bhardwaj CGSC and
Mr. Kushagra Kumar, Ms. Manaswini
Kondepudi, Advs. with Mr. Vedansh
Anand (GP), for UOI.
Mr. Tanveer Oberoi(M:9958935556)
and Mr. Jaswinder Singh, Advocate
(M:9811232066)
Mr Neeraj, Mr Sahaj Garg, Mr.
Deepanshu Badiwal & Mr Vedansh
Anand, Advocates for UOI.

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WITH

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W.P.(C) 10064/2023 and CM APPL. 38728/2023

ADITYA SONI THROUGH HIS NEXT FRIEND AND NATURAL
FATHER SH. MUKESH KUMAR SONI..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.
Mr. Ripudaman Bhardwaj, CGSC
with Mr. Kushagra Kumar, and Mr.
Abhinav Bhardwaj, Advs. for UOI.
Mr. Tanveer Oberoi(M:9958935556)



and Mr. Jaswinder Singh, Advocate
(M:9811232066)

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WITH

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W.P.(C) 10606/2023 & CM APPL. 41165/2023

UMANAND KUMAR SONI THROUGH HIS NEXT FRIEND AND
NATURAL GRANDFATHER SH. NANDU PRASAD
SONI Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Vineet Dhanda, CGSC with Mr.
Durga D. Vashist, Adv. for R-1.
(M:9811013810)
Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.
Mr. Tanveer Oberoi(M:9958935556)
and Mr. Jaswinder Singh, Advocate
(M:9811232066)

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WITH

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W.P.(C) 10867/2023 & CM APPL. 42110/2023

PARTH KAMBOJ THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. PARDEEP KUMAR Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondent

Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &



Ms. Anvi Garg Adv., Advs for UOI.
Mr. Tanveer Oberoi(M:9958935556)
and Mr. Jaswinder Singh, Advocate
(M:9811232066)

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WITH

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W.P.(C) 10870/2023 & CM APPL. 42114/2023

PARV INSAN THROUGH HIS NEXT FRIEND AND NATURAL
FATHER SH. WAZIR SINGH Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondent

Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.
Mr. Tanveer Oberoi(M:9958935556)
and Mr. Jaswinder Singh, Advocate
(M:9811232066)

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WITH

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W.P.(C) 12222/2023 & CM APPL. 48011/2023

SAKSHAM JANGLA THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. PARVEEN KUMAR Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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WITH

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W.P.(C) 13172/2023 & CM APPL. 52098/2023



TANUJ THROUGH HIS NEXT FRIEND AND NATURAL
FATHER MR. SUDHIR KUMAR & ANR. Petitioners

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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WITH
W.P.(C) 13173/2023 & CM APPL. 52099/2023

AMAN MEENA THROUGH HIS NEXT FRIEND AND NATURAL
FATHER SH. SAMAY SINGH MEENA Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR. Respondent

Through: Mr. Ripudaman Bhardwaj CGSC and
Mr. Kushagra Kumar, Ms. Manaswini
Kondepudi, Advs. for UOI.
Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

(63)
+

WITH
W.P.(C) 13174/2023 & CM APPL. 52100/2023

HARSHIT RAJPUT THROUGH HIS NEXT FRIEND AND
NATURAL MOTHER SMT. MEENA RAJPUT Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar



& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

(64)

WITH

+

W.P.(C) 13175/2023 & CM APPL. 52102/2023

PARMARTH KAPOOR THROUGH HIS NEXT FRIEND AND
NATURAL MOTHER MS. SURABHI BHARDWAJ..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs. Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Kirtiman Singh CGSC, Mr. Waize Ali Noor, Ms. Vidhi Jain & Ms. Anvi Garg Adv., Advs for UOI.

(65)

WITH

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W.P.(C) 13177/2023 & CM APPL. 52129/2023

HARSHIL MEHANDIRATTA & ANR. Petitioners

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs. Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Ripudaman Bhardwaj CGSC and Mr. Kushagra Kumar, Ms. Manaswini Kondepudi, Advs. for UOI.

(66)

WITH

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W.P.(C) 13179/2023 & CM APPL. 52133/2023

MANVIK KHANGWAL THROUGH HIS NEXT FRIEND AND



NATURAL FATHER SH. PARVEEN KUMAR Petitioner
Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.
versus

UNION OF INDIA & ANR. Respondents
Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

(67)
+ WITH
W.P.(C) 13180/2023 & CM APPL. 52134/2023

GAURAV KAPOOR Petitioner
Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.
versus

UNION OF INDIA & ANR. Respondents
Through: Mr. Ripudaman Bhardwaj CGSC and
Mr. Kushagra Kumar, Ms. Manaswini
Kondepudi, Advs. for UOI.

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+ WITH
W.P.(C) 13186/2023 & CM APPL. 52141/2023

SOUMYA MISHRA THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. VINOD KUMAR
MISHRA Petitioner
Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.
versus

UNION OF INDIA & ANR. Respondents
Through: Mr. Kirtiman Singh CGSC, Mr.



Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

(69)
+

WITH
W.P.(C) 13187/2023 & CM APPL. 52142/2023

SUMIT VERMA THROUGH HIS NEXT FRIEND AND
NATURAL MOTHER SMT. KRISHNA DEVI Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

(70)
+

WITH
W.P.(C) 13188/2023 & CM APPL. 52145/2023
VIKASH MEENA Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

(71)
+

WITH
W.P.(C) 13190/2023 & CM APPL. 52148/2023

REHAN THROUGH HIS NEXT FRIEND AND NATURAL
FATHER SH. VINAY KAMAL Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.



versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. Ripudaman Bhardwaj CGSC and
Mr. Kushagra Kumar, Ms. Manaswini
Kondepudi, Advs. for UOI.

Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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WITH

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W.P.(C) 13191/2023 & CM APPL. 52149/2023

YASH THROUGH HIS NEXT FRIEND AND NATURAL FATHER
SH. MONU

..... Petitioner

Through:

Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. Ripudaman Bhardwaj CGSC and
Mr. Kushagra Kumar, Ms. Manaswini
Kondepudi, Advs. for UOI.

Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

(73)

WITH

+

W.P.(C) 13192/2023 & CM APPL. 52152/2023

AARUSH PRITHWANI THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. BHISHAM PRITHWANI

..... Petitioner

Through:

Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus



UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. Ripudaman Bhardwaj CGSC and
Mr. Kushagra Kumar, Ms. Manaswini
Kondepudi, Advs. for UOI.
Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

(74)

WITH

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W.P.(C) 13193/2023 & CM APPL. 52153/2023

MANAV PALSANIA THROUGH HIS NEXT FRIEND AND

NATURAL FATHER SH. AJAY KUMAR PALSANIA..... Petitioner

Through:

Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. Ripudaman Bhardwaj, Mr.
Kushagra Kumar, Ms. Manaswini
Kondepudi, Advs for UOI.
Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

(75)

WITH

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W.P.(C) 13196/2023 & CM APPL. 52158/2023

HIMANSHU SHARAMA THROUGH HIS NEXT FRIEND AND

NATURAL FATHER SH. VISHAL SHARAMA Petitioner

Through:

Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. Ripudaman Bhardwaj CGSC and
Mr. Kushagra Kumar, Ms. Manaswini



Kondepudi, Advs. for UOI.
Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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+

WITH
W.P.(C) 13197/2023 & CM APPL. 52159/2023

MRADUL MISHRA

..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondent

Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

(77)
+

WITH
W.P.(C) 13236/2023 & CM APPL. 52311/2023

YASH RAJ SINGH THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. DHARMENDER SINGH Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondent

Through: Mr. Ripudaman Bhardwaj CGSC, Mr.
Kushagra Kumar, Ms. Manaswini
Kondepudi for UOI.
Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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+

WITH
W.P.(C) 13237/2023 & CM APPL. 52314/2023

PARMEET SINGH THROUGH HIS NEXT FRIEND AND



NATURAL FATHER SH. KULDEEP SINGH Petitioner
Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.
versus

UNION OF INDIA & ANR. Respondents
Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

(79)
+ WITH
W.P.(C) 13239/2023 & CM APPL. 52319/2023

MOHIT THROUGH HIS NEXT FRIEND AND NATURAL
FATHER SH. SURENDER SINGH Petitioner
Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.
versus

UNION OF INDIA & ANR. Respondents
Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

(80)
+ WITH
W.P.(C) 13240/2023 & CM APPL. 52321/2023

MOHAMMAD ARSHAD THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. MOHAMMAD HANIF..... Petitioner
Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.
versus

UNION OF INDIA & ANR. Respondents
Through: Mr. Kirtiman Singh CGSC, Mr.



Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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+

WITH
W.P.(C) 13259/2023 & CM APPL. 52378/2023

SAHIL THROUGH HIS NEXT FRIEND AND NATURAL
FATHER SH. MAHESH YADAV Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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WITH
W.P.(C) 13260/2023 & CM APPL. 52379/2023

VISHWAS GOYAL THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. MANGLESH GOYAL Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr. Ripudaman Bhardwaj CGSC, Mr.
Kushagra Kumar, Ms. Manaswini
Kondepudi for UOI.

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+

WITH
W.P.(C) 13304/2023 & CM APPL. 52496/2023

VIHAAN GUPTA THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. GAURAV KUMAR Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.



Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR. Respondents
Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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+

WITH
W.P.(C) 13379/2023 & CM APPL. 52805/2023

SAMEER LAMBA THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. HANSRAJ Petitioner
Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR. Respondents
Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

(85)
+

WITH
W.P.(C) 13389/2023 & CM APPL. 52855/2023

SALMAN KHAN THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. HUSAIN ALI Petitioner
Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR. Respondents
Through: Mr. Shubham Prasad, G.P. for UOI.
(M: 9712533333)
Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.



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WITH

W.P.(C) 13417/2023 & CM APPL. 53006/2023

HENIL PATEL THROUGH HIS NEXT FRIEND AND NATURAL
FATHER SH. PANKAJ KUMAR PATEL Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr. Ripudaman Bhardwaj CGSC, Mr.
Kushagra Kumar, Ms. Manaswini
Kondepudi for UOI
Mr. Shubham Prasad, G.P. for UOI.
(M: 9712533333)

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WITH

W.P.(C) 13449/2023 & CM APPL. 53114/2023

HENILKUMAR PRAJAPATI THROUGH HIS NEXT FRIEND
AND NATURAL FATHER SH. KANAIYALAL
PRAJAPATI Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr. Shashank Garg, CGSC for UOI
with Mr. Vanshul Pali, Adv. (M:
9711552649)

(88)

+

WITH

W.P.(C) 13453/2023 & CM APPL. 53123/2023

TIRTH RAVI KHAIRNAR THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. KHAINAR RAVI BHAI..... Petitioners

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.



Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR. Respondents
Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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+

WITH
W.P.(C) 13456/2023 & CM APPL. 53134/2023

RUDRA KIRTI KUMAR PATEL THROUGH HIS NEXT FRIEND
AND NATURALFATHER SH. KIRTI KUMAR HIRABHAI
PATEL Petitioners
Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR. Respondents
Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.

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+

WITH
W.P.(C) 13469/2023 & CM APPL. 53236/2023

JEET GOSAI THROUGH HIS NEXT FRIEND AND NATURAL
FATHER SH. PRAGNESHGIRI PRAVINGIRI
GOSAI Petitioners
Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR. Respondents
Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &



Ms. Anvi Garg Adv., Advs for UOI.

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AND
W.P.(C) 13475/2023

ANUJ KUMAR

..... Petitioners

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Kirtiman Singh CGSC, Mr.
Waize Ali Noor, Ms. Vidhi Jain &
Ms. Anvi Garg Adv., Advs for UOI.
Ms Seema Singh, Adv. UOI R1. (M:
8588871365)
Mr. Shashank Garg, CGSC with Mr.
Vanshul Pali, Adv. for R-1.

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+

WITH
W.P.(C) 14141/2023 & CM APPL. 55947/2023

TAKSH KAUSHIK THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH VED PRAKASH

..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: None.

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WITH
W.P.(C) 15263/2023 & CM APPL. 61134/2023

MOHAMMAD AYAAN SHEIKH THROUGH HIS NEXT FRIEND
AND NATURAL MOTHER MRS. AYESHA SHEIKH..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar



& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Tanveer Oberoi(M:9958935556)
and Mr. Jaswinder Singh, Advocate
(M:9811232066)

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WITH

W.P.(C) 15301/2023 & CM APPL. 61316/2023

SHRESHTH SHARMA THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. DHEERAJ SHARMA Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Ripudaman Bhardwaj CGSC, Mr.
Kushagra Kumar, Ms. Manaswini
Kondepudi for UOI.
Mr. Tanveer Oberoi(M:9958935556)
and Mr. Jaswinder Singh, Advocate
(M:9811232066)

(95)

WITH

W.P.(C) 15302/2023 & CM APPL. 61317/2023

SHIVAM THROUGH HIS NEXT FRIEND AND NATURAL
MOTHER SMT. SWATI LOHIA Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Ripudaman Bhardwaj CGSC, Mr.
Kushagra Kumar, Ms. Manaswini



Kondepudi for UOI.

Mr. Tanveer Oberoi(M:9958935556)
and Mr. Jaswinder Singh, Advocate
(M:9811232066)

(96)

WITH

W.P.(C) 15315/2023 & CM APPL. 61386/2023

NIKUNJ GUPTA THROUGH HIS NEXT FRIEND AND

NATURAL FATHER SH. ASHWANI GUPTA Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Ripudaman Bhardwaj CGSC with
Mr. Kushagra Kumar Adv. for UOI.
Mr. Tanveer Oberoi(M:9958935556)
and Mr. Jaswinder Singh, Advocate
(M:9811232066)

(97)

WITH

W.P.(C) 15334/2023 & CM APPL. 61502/2023

DEVANSH AGARWAL THROUGH HIS NEXT FRIEND AND

NATURAL FATHER SH. CHANDRAPRAKASH

AGARWAL Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Ripudaman Bhardwaj CGSC, Mr.
Kushagra Kumar, Ms. Manaswini
Kondepudi for UOI.
Mr. Anurag Ahluwalia, CGSC, for R-
1
Mr. Tanveer Oberoi(M:9958935556)



and Mr. Jaswinder Singh, Advocate
(M:9811232066)

(98)

WITH

W.P.(C) 15336/2023 & CM APPL. 61505/2023

RAHUL

..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Ripudaman Bhardwaj CGSC with
Mr. Kushagra Kumar Adv. for UOI.
Mr. Tanveer Oberoi(M:9958935556)
and Mr. Jaswinder Singh, Advocate
(M:9811232066)
Mr. Anurag Ahluwalia, CGSC with
Mr. Tarveen Singh Nanda, Govt
Pleader.

(99)

WITH

W.P.(C) 15618/2023 & CM APPL. 62576/2023

KULDEEP SINGH NARUKA & ANR.

..... Petitioners

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Ms. Pratima N Lakra CGSC with
Vanya Bajaj, Advs. (M. 9968324260)

(100)

WITH

W.P.(C) 15639/2023 & CM APPL. 62620/2023

KARAN SONI THROUGH HIS NEXT FRIEND AND NATURAL
FATHER SH. JUGAL KISHOR SONI AND ANR Petitioners

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.



versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr. Ripudaman Bhardwaj CGSC with
Mr. Kushagra Kumar Adv. for UOI.
Mr. Tanveer Oberoi(M:9958935556)
and Mr. Jaswinder Singh, Advocate
(M:9811232066)
Ms. Pratima N Lakra CGSC with Ms
Kashish G Baweja, Advocate.

(101)

WITH

+

W.P.(C) 14150/2023 & CM APPL. 55962/2023

TANVEER SHARMA THROUGH HIS NEXT FRIEND AND
NATURAL FATHER SH. DEEPAK SHARMA

..... Petitioners

Through:

Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr Vedansh Anand, Adv. for R-1.
(M: 8076802450)
Mr. Ripudaman Bhardwaj CGSC, Mr.
Kushagra Kumar, Ms. Manaswini
Kondepudi for UOI

(102)

WITH

W.P.(C) 16267/2023 & CM APPL. 65509/2023

PRINCE PAREEK THROUGH HIS NEXT
FRIEND AND NATURAL FATHER
SH. PANKAJ PAREEK

..... Petitioners

Through:

Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents



(103) Through: Mr. Tanveer Oberoi(M:9958935556)
AND
W.P.(C) 16361/2023 & CM APPL. 65805/2023

SARANSH KUMAR THROUGH HIS NEXT
FRIEND AND NATURAL FATHER
SH. SATISH KUMAR MANDAL

..... Petitioners

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs.
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.

versus

(104) UNION OF INDIA & ANR. Respondents
Through: Mr. Tanveer Oberoi(M:9958935556)
AND
W.P.(C) 55/2024 & CM APPL. 187/2024

BUSHRA KHAN THROUGH HER NEXT
FRIEND AND NATURAL FATHER
SH. ASHRAT ALI KHAN

..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs

versus

(105) UNION OF INDIA & ANR. Respondents
Through: Mr. Tanveer Oberoi(M:9958935556)
AND
W.P.(C) 436/2024 & CM APPL. 2013/2024

VIKASH KUMAR THROUGH HIS NEXT
FRIEND AND NATURAL FATHER
SH. SANDEEP

..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar
Utkarsh & Mr. Manoj Kumar, Advs
Ms. Shyel Trehan, Mr. Rohan Poddar
& Ms. Shivalika Rudrabatla, Advs.
(M: 6370344354)



versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Ripudaman Bhardwaj CGSC, Mr. Kushagra Kumar, Ms. Manaswini Kondepudi for UOI

(106)

AND

W.P.(C) 479/2024 & CM APPL. 2128/2024

PARTH SAH THROUGH HIS NEXT FRIEND

AND NATURAL FATHER SH. RAMANAND Petitioner

Through: Mr. Ashok Agarwal, Mr. Kumar Utkarsh & Mr. Manoj Kumar, Advs Ms. Shyel Trehan, Mr. Rohan Poddar & Ms. Shivalika Rudrabatla, Advs. (M: 6370344354)

versus

UNION OF INDIA & ANR.

..... Respondents

Through: None.

CORAM:

JUSTICE PRATHIBA M. SINGH

Prathiba M. Singh, J. (Oral)

1. This hearing has been done through hybrid mode.
2. The present batch of petitions have been filed by the Petitioners who are children suffering from rare diseases. These matters have been heard by the Court from time to time and various directions have been issued for enabling treatment and making medicines available to the Petitioners.

Developments qua M/s. Sarepta Therapeutics and M/s Hanugen Therapeutics

3. On previous occasions, such as on 10th July 2023, this Court directed M/s. Hanugen Therapeutics/DART to proceed with clinical trials, as the



arrangement with ICMR had not materialized, and they sought to proceed on their own through third-party investment as per the contract with BIRAC. Thereafter, on 7th December 2023, this Court directed the Id. *Amicus* to contact M/s. Hanugen Therapeutics and DART to inquire about the progress of trials of the indigenous therapies for DMD.

4. In relation to M/s. Sarepta Therapeutics, it appeared before the Court on 5th January 2024, and on the said date, Mr. Saurabh Kirpal, the Id. Senior Counsel, presented to the Court a communication/submission on behalf of M/s Sarepta Therapeutics, as forwarded by Mr. Charles Gerrits through its counsel, Mr. Anish Chawla. This Court directed that the said communications be present before the National Rare Diseases' Committee (*hereinafter, 'NRDC'*) and representatives from M/s. Sarepta Therapeutics were also permitted to attend the meeting. A positive development was also noted that M/s. Sarepta Therapeutics had agreed to provide free treatment for 14 patients.

5. On the previous date, i.e., 19th January 2024, it was submitted on behalf of AIIMS that, in terms of the order dated 5th January 2024, AIIMS had placed an order for therapies for 14 children, which M/s. Sarepta has assured would be supplied. Further, the final report of the NRDC was received by the Court. The quotation given by M/s. Sarepta Therapeutics to the NRDC has also been placed on record in a sealed cover. This Court directed as follows:

“8. Today, the final report of the NRDC has been received by the Court. The quotation given by M/s. Sarepta Therapeutics to the NRDC has also been placed on record in a sealed cover.



9. Thus, to facilitate the conclusion of submissions in these writ petitions, let the report of the NRDC, submitted on 5th January 2024, along with the addendum handed over to the Court today, be provided to the ld. Amicus, Ms. Trehan, and Mr. Anand Grover, ld. Sr. Counsel by the Court Master. The said documents shall be handed over so as to enable them to make submissions at the next date of hearing. The said report(s) shall be retained exclusively by these two counsels, and all parties may present their submissions on the next date, referencing the report and the addendum. The said reports shall not be shared by the said counsels with anyone else.

10. Ld. Counsels for the Petitioners, ld. Amicus and the counsels for all the companies, as also the Union of India may make their submissions on the next date of hearing. 11. For the purpose of carrying out the final hearing in these petitions in a smooth manner, it is directed that all parties shall submit electronic copies of their written submissions, along with the copies of any judgments on the email address of the Court Master. The said submissions should be filed at least two days before the next date of hearing.”

6. Ms. Trehan, ld. Amicus has commenced her final arguments.
7. Today, at the outset, two important issues have been raised:
 - i) Ms. Trehan, ld. Amicus, informs the Court that she has learned that M/s Hanugen Therapeutics has approached AIIMS for clinical trials in respect of three Exon Skipping Therapies, namely, Exon 51, Exon 53, and Exon 45. These are the three therapies which are made available even through M/s. Sarepta Therapeutics. Dr. Madhulika Kabra and Dr. Sheffali from AIIMS have confirmed that M/s. Hanugen Therapeutics has



reached out to them last week, and the exact nature of the trial and the number of persons who can be enrolled has not yet been made clear. Mr. Oberoi, Id. Counsel for AIIMS also confirms this position, and stated that DART has reached out to take the trials forward. Thus, let AIIMS file an affidavit within one week, after meeting with M/s Hanugen Therapeutics Pvt. Ltd. as to the nature of the clinical trial. The details of the clinical trial, if any, being conducted either in AIIMS or in any other institute in the country, number of patients likely to be enrolled etc., shall also be mentioned in the said affidavit after ascertaining the same from M/s Hanugen Therapeutics Pvt. Ltd.

- ii) Mr. Kirpal, Id. Senior Counsel appearing for M/s. Sarepta Therapeutics submits that though an offer was made by M/s. Sarepta Therapeutics to the NRDC, there has been no negotiation in respect of the same, as there was no counter offer from the Union of India. Further, M/s. Sarepta Therapeutics is willing to still explore the possibility of supplying the therapies for DMD patients as well.

8. In terms of the reports received from the NRDC and the submissions made by Id. Counsels, one of the most important outstanding issues in these petitions relates to the treatment of DMD. Considering the large number of DMD patients and the physical and mental health of the families involved in these cases, it is deemed appropriate to direct that the NRDC shall, within the next two weeks, meet with M/s. Sarepta Therapeutics. Mr. Kirtiman Singh, Id. CGSC shall arrange for the said meeting to take place between the



NRDC and the representatives from M/s. Sarepta Therapeutics. Any information gained from M/s. Sarepta Therapeutics during these meetings shall be kept confidential and shall be submitted only to the Court. The NRDC, after its meetings with M/s. Sarepta Therapeutics, shall submit a report detailing the discussions and any further relevant details as also their recommendations. This report should be submitted to the Court by the next date of hearing.

9. Furthermore, during the hearing, it was further clarified that the report submitted by the NRDC on 5th January 2024, already addresses the concerns of SMA, with specific allocations made for SMA.

10. In terms of the previous orders dated 5th January, 2024 and 19th January, 2024, regarding the treatment for the 14 patients that needed to commence, Mr. Kirpal, Id. Senior Counsel, submits that the orders have been complied with and the medications are being procured for delivery to AIIMS. However, he expresses concern over the potential imposition of custom duties and other charges by the Union of India.

11. On 30th March, 2023, the Ministry of Finance published the following press release¹:

“The Central Government has given full exemption from basic customs duty on all drugs and Food for Special Medical Purposes imported for personal use for treatment of all Rare Diseases listed under the National Policy for Rare Diseases 2021 through a general exemption notification.

¹ Ministry of Finance, ‘Customs duty full exemption for all imported drugs & Food for Special Medical Purposes for personal use for treatment of all Rare Diseases’ <https://www.pib.gov.in/PressReleasePage.aspx?PRID=1912095#:~:text=The%20Central%20Government%20has%20given,through%20a%20general%20exemption%20notification.>



In order to avail this exemption, the individual importer has to produce a certificate from Central or State Director Health Services or District Medical Officer/Civil Surgeon of the district. Drugs/Medicines generally attract basic customs duty of 10%, while some categories of lifesaving drugs/vaccines attract concessional rate of 5% or Nil.

While exemptions have already been provided to specified drugs for treatment of Spinal Muscular Atrophy or Duchenne Muscular Dystrophy, the Government has been receiving many representations seeking customs duty relief for drugs and medicines used in treatment of other Rare Diseases Drugs or Special Foods required for the treatment of these diseases are expensive and need to be imported. It is estimated that for a child weighing 10 kg, the annual cost of treatment for some rare diseases, may vary from ₹10 lakh to more than ₹1 crore per year with treatment being lifelong and drug dose and cost, increasing with age and weight.

This exemption will result in substantial cost savings and provide much needed relief to the patients.

The Government has also fully exempted Pembrolizumab (Keytruda) used in treatment of various cancers from basic customs duty.”

12. Further, the Ministry of Finance, Department of Revenue vide gazette notification bearing no. G.S.R. 235 (E) dated 29th March, 2023², issued under the Customs Act, 1962 notified as follows:

(6) after S. No. 607A and the entries relating thereto, the following S. No. and entries shall be inserted, namely: -

(1)	(2)	(3)	(4)	(5)	(6)
“607B.	9804	Drugs, Medicines or Food for Special Medical Purposes (FSMP) used for treatment of rare diseases specified in List 38.	Nil	-	115”;



13. In terms of the said gazette notification, List 38 includes *inter alia* the following Rare Diseases:

- *Gaucher Disease Type I and III*
- *Hunter syndrome (MPS II)*
- *Pompe Disease*
- *Duchenne Muscular Dystrophy*
- *Spinal Muscular Atrophy*

14. Thus, in addition to the above Press Release issued by the Ministry of Finance, and the gazette notification, it is hereby clarified that custom duties and charges shall not be levied on medicines, drugs and therapies for rare diseases.

15. Whenever medicines are brought in respect of rare diseases, the custom authorities shall ensure that the same are cleared expeditiously and no unnecessary impediments are caused in ensuring that the same reach the concerned hospital. Let the present order be communicated to Central Board of Indirect Taxes and Customs ('CBIC') for compliance by the Registry, as also through Id. CGSC Mr. Kirtiman Singh.

16. List on 22nd March, 2024.

17. These are part-heard matters.

PRATHIBA M. SINGH
JUDGE

FEBRUARY 26, 2024

Rahul/dn

² <https://static.pib.gov.in/WriteReadData/specificdocs/documents/2023/mar/doc2023330177401.pdf>